

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 186-187 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. ...Appellants

Versus

Usha O.K ...Respondent

WITH

Company Appeal (AT) No. 188-189 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. ...Appellants

Versus

V.D. Viju ...Respondent

WITH

Company Appeal (AT) No. 190-191 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. ...Appellants

Versus

Babu Foustine ...Respondent

WITH

Company Appeal (AT) No. 192-193 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. ...Appellants

Versus

Samma Mohan ...Respondent

WITH

Company Appeal (AT) No. 194-195 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. ...Appellants

Versus

Alice P.M & Ors. ...Respondents

WITH
Company Appeal (AT) No. 196-197 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. **...Appellants**
Versus
Omana T.H **...Respondent**

WITH
Company Appeal (AT) No. 198-199 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. **...Appellants**
Versus
K.G. Lekha **...Respondent**

WITH
Company Appeal (AT) No. 200-201 of 2020

IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. **...Appellants**
Versus
Ramesh O.T **...Respondent**

Present:

For Appellant: Mr. P.P. Zibi Jose, PCS.

**For Respondent: Mr. Rony John and Mr. Piyush Swami,
Advocates for R-4 & 6-10.**

Mr. Akshat Singh and Mr. Jinan K.R, Advocates.

O R D E R
(Virtual Mode)

10.12.2020 Learned Counsel for the Appellant is present. Pursuant of Notice, Learned Counsel for Respondents has appeared in all the matters.

Learned Counsel for Respondents prays some time to file their Reply-Affidavits. Prayer allowed.

Three weeks-time is granted to file their Reply-Affidavits. Two-weeks further time is given to Learned Counsel for the Appellant to file Rejoinder.

List the Appeal 'For Admission (After Notice)' on **15th January, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./nn/